

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2141/2003

Friday, this 16th day of January, 2004

Hon'ble Shri Shanker Raju, Member (J)  
Hon'ble Shri S.A.Singh, Member (A)

D.V.Rao,  
Superintendent Legal,  
Department of Legal Affairs,  
Ministry of Law & Justice,  
Government of India,  
Shastry Bhawan, New Delhi.

-Application

(By Advocate: Shri M.K.Bhardwaj)

Versus

1. Union of India through:  
The Secretary,  
Department of Legal Affairs,  
Ministry of Law & Justice,  
Government of India,  
Shastry Bhawan, New Delhi.
2. The Additional Secretary,  
Department of Legal Affairs,  
Ministry of Law & Justice,  
Government of India,  
Shastry Bhawan, New Delhi.
3. The Deputy Secretary,  
Department of Legal Affairs,  
Ministry of Law & Justice,  
Government of India,  
Shastry Bhawan, New Delhi.
4. The Registrar,  
Baba Saheb Bhim Rao Ambedkar University,  
Lucknow.

-Respondents

(By Advocate: Shri Rajeev Bansal)

O R D E R (ORAL)

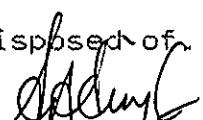
By Shri Shanker Raju, Member (J)

The claim of the applicant is non-forwarding of his application for the post of Lecturer/Reader in School for Legal Studies, Baba Saheb Bhim Rao Ambedkar University Lucknow.

2. Respondents themselves by an order dated 18.9.2003 have forwarded the application of the applicant

(2)

with the request to the concerned authority for condonation  
of delay. Nothing survives in this OA and the same is  
disposed of.

  
(S.A. Singh)  
Member (A)

  
(Shanker Raju)  
Member (J)

/kdr/